

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:756
ANSWERED ON:17.05.2002
PLAN TO BOOST EXPORTS
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether in a bid to overcome the slowdown in exports, the Union Government are working out a Rs 4,250 Cr plan to spruce up export infrastructure;
- (b) if so, whether under this ambitious plan, the state government would be involved in export promotion;
- (c) whether merger of three existing windows for development of export infrastructure is also under consideration;
- (d) if so, the details of the plan that are being consideration; and
- (e) the extent to which the countrys export is likely to increase under these plans?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

a) to e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION No.756 TO BE ANSWERED ON 17th May, 2002 REGARDING PLAN TO BOOST EXPORT

a) to e) In the 10th Five Year plan (2002-2007) , a total of Rs 4300cr has been allocated to Department of Commerce for various infrastructural schemes. The break up is placed at ANNEXURE-I. Out of this Rs. 4,300 crore , Rs. 1,625 crore has been allotted for assistance to States for development of infrastructure for increase of export under a new sheme named Assistance to States for Developing Export Infrastructure and Allied Activities. Earlier the responsibility for promotion of exports and creating the necessary infrastructure had largely been undertaken by the Central Government, but in the new scheme the states would also be involved in the export effort. Three earlier schemes viz. Critical Infrastructure Balance Scheme, Export Promotion Industrial Parks Scheme and Export Promotion Zones Scheme have been merged with the new scheme. The details of the Assistance to States for Developing Export Infrastructure and Allied Activities Scheme is available at Ministry of Commerce & Industry (Department of Commerce) web site `http://commin.nic.in/doc`. As the Scheme is meant for development of infrastructure, it is not possible to quantify the likely increase in export.

ANNEXURE I

MINISTRY OF COMMERCE AND INDUSTRIES (DEPARTMENT OF COMMERCE)

(RS. in crores)

Industry & Mineral Sector

A. INFRASTRUTCTURAL SCHEMES 10TH PLAN OUTLAY

BS IEBR EAP TOTAL

1. Assistance to States for
infrastructure 1625.00 1625.00

2. Agricultural and processed

Food Products Export Development
Authority (APEDA) 310.00 310.00

3. Marine Products Export
Development Authority 200.00 200.00

4. Anti - Dumping 5.00 5.00

5. Export Credit Guarantee
Corporation 392.00 392.00

6. Export Promotion Quality Control

i. EAN India 2.00 2.00
ii. Export Inspection Council 8.00 8.00
iii. Centre for WTO Studies 5.00 5.00
iv. Market Access Initiatives 452.00 452.00
v. Assistance to Institutions

a. Indian Institute of
Foreign Trade 25.00 25.00
b. Indian Institute of
Packaging 15.00 15.00 30.00
vi. Quality Council of India 0.60 0.60

7. Modernisation and Upgradation

a. Secretariat-Economic
Services 10.00 10.00
b. Director General of
Foreign Trade 14.00 14.00
c. DGCI&S 12.40 12.40

8. Footwear Design & Dev. Inst 5.00 5.00

9. Computerisation in DGS&D 7.00 7.00

Total - I & M Sector 3088.00 15.00 3103.00

AGRICULTURAL SECTOR

1. Tea Board 350.00 350.00

2. Rubber Board 415.00 415.00

3. Coffee Board 300.00 300.00

4. Spices Board 140.00 140.00

5. Tobacco Board 2.00 2.00

6. Cashew EPC 3.00 3.00

7 IIPM 2.00 2.00

TOTAL AGRICULTURAL SECTOR 1212.00 1212.00

Grant Total -
Department of Commerce 4300.00 15.00 4315.00